

Shri Abu Hussen,
Behind RPF Quarters,
Mafatiapara
Rukhadia Rly Colony,
Rajkot

Applicant

Advocate Shri B.B. Gogia

Versus

1. Union of India
Through : General Manager
Shri P.E.V. VAI THESWARAN
Western Railway,
Bombay.
2. Divisional Railway Manager,
Shri N.C. BINDLISH
Western Railway, Rajkot.

Respondents.

Advocate Shri B.R. Kyada for

ORAL JUDGEMENT

In

C.A. 36/92 in M.A. 427/1988

In

O.A. 316 of 1988

Date 1-22-1992.

Per Hon'ble Shri N.V.Krishnan

Vice Chairman.

The learned Counsel for the respondents submits that reply to the Annexure A-2 representation dated 27-5-1992 of the applicant regarding the compliance of the judgement in O.A. 316/88 was communicated to the applicant on 30-9-1992 and a copy has been served to the applicant. We have heard the reply read over today. We are satisfied that the direction given

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in the original order has been complied with. Therefore, this contempt application is closed and the notices served on the respondents is discharged.

The learned Counsel for the respondent is directed to file a copy of the reply dated 27-5-1992, to complete the records.

Neral

(R.C. Bhatt)

Member (J)



(N.V. Krishnan)

Vice Chairman.

*AS.